

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).12472/2018

(Arising out of impugned final judgment and order dated 30-03-2018 in WA No.4734/2018 passed by the High Court Of Judicature At Allahabad)

UTTAR PRADESH PUBLIC SERVICE COMMISSION & ANR. Petitioner(s)

VERSUS

RAHUL SINGH & ANR. Respondent(s)

WITH I.A.D.Nos.81767, 81776, 81771 & 81773

Date : 11-06-2018 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE DEEPAK GUPTA
(VACATION BENCH)

For Petitioner(s) /Applicant(s) Mr. Ankit Yadav,Adv.
Mr. Shrish Kumar Misra,AOR

Mr. Ankur Sood,AOR
Mr. Narendra M. Sood,AOR
Ms. Anindita Saha,Adv.
Ms. Romila Mandal,Adv.

For Respondent(s) Mr. Badri Prasad Singh,AOR

Mr. Kausar Raza Faridi,Adv.
Mr. Sanjay Rastogi,AOR

UPON being mentioned the Court made the following
O R D E R

List tomorrow, i.e., on 12.6.2018.

(Sarita Purohit)
Court Master

(Tapan Kumar Chakraborty)
Branch Officer

(Mentioning slips are attached with R/P.)